

A PUBLIC ANNOUNCEMENT (Schedule-I Form)

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKE HOLDERS OF PRECISION FASHIONS LIMITED

1	Name Of Corporate Person	Precision Fashions Limited
2	Date Of Incorporation Of Corporate Person	24/03/2003
3	Authority Under Which Corporate Person Is Incorporated / Registered	ROC-Delhi
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U74994DL2003PLC119522
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	South West Delhi DL 110057 IN C-17/1 Paschimi Marg, vasant Vihar New Delhi
6	Liquidation Commencement Date Of Corporate Person	24/02/2023
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Atiuttam Prasad Singh IP Registration Number IBBI/IPA-001/IP-P01914/2019-2020/12914 A-97 & 98, Upper Ground Floor, Street No. 6, Madhu Vihar, Delhi – 110092 Email: atiuttamsingh@gmail.com, Contact: 9582064799
8	Last date for submission of Claims	28/03/2023

- Notice is hereby given that Precision Fashions Limited has commenced voluntary liquidation on 24th February, 2023.
- The stake holders of Precision Fashions Limited are hereby called upon to submit the proof of their claims, on or before 28/03/2023, to the liquidator at the address mentioned against item 7.
- The financial creditors shall submit their proof of claims by electronic means only.
- All other stake holders may submit the proof of claims in person, by post or by electronic means.
- Submission of false or misleading proofs of claim shall attract penalties.

Date: 27/02/2023**Place: Delhi****Atiuttam Prasad Singh (Liquidator)**

(In the Matter of Precision Fashions Limited)

IBBI/IPA-001/IP-P01914/2019-2020/12914

(भारतीय दिवालीया और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियम २०१७ का विनियम १४)

प्रेसिजन फॅशन लिमिटेड के हितधारकों के लिए

१	कार्पोरेट व्यक्ती का नाम	प्रेसिजन फॅशन लिमिटेड
२	कार्पोरेट व्यक्ती के संस्थापन की तिथी	२४/०३/२००३
३	वह प्राधिकरण जिसके तहत कार्पोरेट व्यक्ती निगमित/पंजीकृत है	आरओसी-दिल्ली
४	कार्पोरेट व्यक्ती का कार्पोरेट पहचान क्रमांक/समिती दायित्व पहचान क्रमांक	U74994DL2003PLC119522
५	कार्पोरेट व्यक्ती के पंजीकृत कार्यालय और प्रधान कार्यालय का पता (यदी हो तो)	सी-१७/१, पश्चिमी मार्ग, वसंत विहार, न्यु दिल्ली साऊथ-वेस्ट दिल्ली ११००५७
६	कार्पोरेट व्यक्ती की परिसमापन प्रारंभ तिथी	२४/०२/२०२३
७	परिसमापन का नाम, पता, ईमेल पता, टेलिफोन क्र. और पंजीकरण क्रमांक	अतिउत्तम प्रसाद सिंह आयपी पंजकृत क्र. IBBI/PA-001/IP-P01914/2019-2020/12914 ए-१७ और १८, अप्पर ग्राउंड फ्लोर, स्ट्रीट नं.६, मधु विहार, दिल्ली ११००९२ ईमेल : atiuttamsingh@gmail.com, संपर्क : ९५८२०६४७९
८	दावा जमा करने की अंजिम तिथी	२८/०३/२०२३

- इसके द्वारा सुचना दि जाती है की, प्रेसिजन फॅशन लिमिटेड ने २४ फरवरी २०२३ को स्वैच्छिक परिसमापण शुरु कर दिया है.
- प्रेसिजन फॅशन लिमिटेड के हितधारकों को अपने दावों के प्रमाण दि.२८/०३/२०२३ या उससे पहले परिसमापक के दिये गये पते पर प्रस्तुत करने के लिए कहा जाता है.
- वित्तीय लेनदार अपने दावों के प्रमाण केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे.
- अन्य सभी हितधारक व्यक्तीगत रुप से डाक द्वारा या इलेक्ट्रॉनिक माध्यम से दावों का प्रमाण प्रस्तुत कर सकते है.
- दावों के झुटे या भ्रामक सबुत प्रस्तुत करने पर जुर्माना लगेगा.

दिनांक : २७/०२/२०२३

स्थल : दिल्ली

अतिउत्तम प्रसाद सिंह (परिसमापक)

प्रेसिजन फॅशन लिमिटेड के संबंध में

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PRECISION FASHIONS LIMITED

1.	Name of Corporate Person	Precision Fashions Limited
2.	Date of Incorporation of Corporate Person	24/03/2003
3.	Authority Under Which Corporate Person Is Incorporated/Registered	ROC-Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74994DL2003PLC119522
5.	Address of The Registered Office And Principal office (If Any) of Corporate Person	C-17/1 Paschimi Marg, Vasant Vihar New Delhi South West Delhi DL 110057 In
6.	Liquidation Commencement Date of Corporate Person	23/02/23
7.	Name, Address, Email Address, Telephone Number And The Registration Number of The Liquidator	Atiuttam Prasad Singh IP Registration Number IBBI/IPA-001/IP-P01914/2019-2020/12914 A-97 & 98, Upper Ground Floor, Street No. 6, Madhu Vihar, Delhi – 110092 Email: atiuttamsingh@gmail.com
8.	Last Date for Submission of Claims	28/03/2023

Notice is hereby given that Precision Fashions Limited has commenced voluntary liquidation on 23rd February, 2023.

The stakeholders of Precision Fashions Limited are hereby called upon to submit the proof of their claims, on or before 28/03/2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27/02/2023

Place: Delhi

**ATIUTTAM
PRASAD
SINGH**

Digitally signed by
ATIUTTAM PRASAD
SINGH
Date: 2023.02.27
17:36:19 +05'30'

Atiuttam Prasad Singh

(Liquidator)

(In the Matter of Precision Fashions Limited)

IBBI/IPA-001/IP-P01914/2019-2020/12914